

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:649

ANSWERED ON:22.05.2012

JNNURM PROJECTS

Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of Detailed Project Reports (DPRs) received from the State Governments and Union Territories by the Union Government under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during each of the last three years, State/UT-wise including Maharashtra;
- (b) the present status thereof and the action taken so far by the Government thereon;
- (c) whether some proposals are pending for consideration;
- (d) if so, the reasons therefor, State/UT-wise alongwith the time by which the pending proposals are likely to be cleared; and
- (e) the names of the States which could not utilise their sanctioned amount during the stipulated period alongwith the action taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 649 FOR ANSWER ON 22-05-2012 REGARDING JNNURM PROJECTS.

(a) & (b): 148 Detailed Project Reports (DPRs) were received from State Governments/Union Territories (UTs) including Maharashtra under Urban Infrastructure and Development (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during the last three years i.e. 2009-10, 2010-11 and 2011-12, out of which 103 have been sanctioned. State-wise details are at Annexure-I.

(c) to (e): Details of State-wise projects appraised but not sanctioned under UIG Sub-Mission of JnNURM are at Annexure-II. The projects under UIG Sub-Mission of JnNURM are considered for approval subject to their conformity with the guidelines of the UIG, technical appraisal/compliance and availability of funds for the State. The States/UTs which could not utilize allocated amount within the Mission period i.e. 31.03.2012 are Bihar, Chandigarh, Delhi, Goa, Gujarat, Jharkhand, Maharashtra, Manipur, Mizoram, Nagaland, Punjab, Sikkim, Uttarakhand and West Bengal.

The Mission has completed its normal tenure on 31st March 2012. The Government has extended the duration for 2 years i.e. upto March 2014 for completion of reforms and ongoing projects under JnNURM. There is no mandate to consider and approve fresh projects.